

that the Federation would enjoy "de facto recognition";

(b) if so, whether it is a fact that Government have since changed their decision; and

(c) whether any representations have been received by Government urging for recognition to the Federation?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN):

(a) No.

(b) Does not arise.

(c) Some representatives of the Federation met the Home Minister on 1st April, 1967 when they placed their case before him. The matter is under consideration.

NATIONAL EDUCATION ACT

284. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have worked out any policy to formulate a National Education Act as recommended by the Education Commission; and

(b) if so, what are the details of the policy?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) No, Sir.

(b) Does not arise.

RAISING OF FUNDS BY GIRLS' SCHOOL IN DELHI

285. SARDAR RAM SINGH: Will the Minister of EDUCATION be pleased to state:

(a) whether it has come to Government's notice that one of the Girls' Higher Secondary Schools in the Capital has devised a method for raising funds by compelling the students to sell tickets for the PT shows organised by the school or to pay for the price of the unsold tickets allotted to each student, and

(b) if so, what is Government's reaction in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) An anonymous complaint to this effect was received against the Lady Irwin Higher Secondary School, New Delhi, but on investigation it was found that the students were not compelled either to sell the tickets or to pay for the cost of the unsold tickets.

(b) Does not arise.

विदेशों की ओर से जासूसी का किया जाना

286. श्री विमलकुमार मन्नालालजी चौरडिया : क्या गृह-कार्य मंत्री यह बनाने की कृपा करेंगे कि :

(क) विदेशों की ओर से जासूसी करने के आरोप में 1 जनवरी, 1966 से 10 मार्च, 1967 तक कितने व्यक्तियों को गिरफ्तार किया गया; और

(ख) उनके विरुद्ध क्या कार्यवाही की गई ?

†[SPYING ON BEHALF OF FOREIGN COUNTRIES

286. SHRI V. M. CHORDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons arrested during the period from the 1st January, 1966 to the 10th March, 1967 on the charge of spying on behalf of foreign countries; and

(b) the action taken against them?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) 1 जनवरी, 1966 से 10 मार्च, 1967 तक की अवधि के दौरान विदेशों की ओर से जासूसी की गतिविधियों में लगे होने के सम्बन्ध पर 61 व्यक्तियों को गिरफ्तार किया गया ।

† [] English translation.